

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 126(MB)/2008  
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Netscape Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sanjeev Alaewala	CGSC	} - SFIO	Abhishek Ghai
2	Abhishek Ghai	Adv		
3	Deepmala Indana	AD(Law)		
4	SINERAN Jyoti Sinu	For Respondent	<u>ORDER</u>	

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[ R. VARDHARAJAN ]  
MEMBER(J)

[ S.K. MOHAPATRA ]  
MEMBER(T)